

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †1654**

**TO BE ANSWERED ON THE 02<sup>nd</sup> JULY, 2019/ ASHADHA 11, 1941 (SAKA)**

**ISSUANCE OF CHALLANS BY DELHI POLICE**

**†1654. SHRI KAUSHAL KISHORE:  
SHRI UPENDRA SINGH RAWAT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the directions given by the Delhi Police to issue challan of vehicles;**
- (b) whether the Ministry of Home Affairs has issued instructions to the Delhi Traffic Police to challan the vehicles not on red lights but standing away from red lights behind the trees;**
- (c) if so, the details thereof and the reasons therefor;**
- (d) whether the Government has received any complaints regarding issuance of challans by the Delhi traffic police personnel who hide behind trees; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a): Delhi Police has reported that their personnel are regularly briefed and sensitized to enforce traffic rules and regulations in true letter and spirit in a professional manner and to focus also on ensuring smooth movement and regulation of traffic and less on prosecution. Directions have been issued by Delhi Police to all the field functionaries of Traffic Unit to position themselves at some conspicuous place at the junctions. The field supervisory officers have also been directed by Delhi Police to strictly ensure sufficient availability, visibility, punctuality and mobility of traffic staff at important roads/intersections.**

**(b): No, Sir.**

**(c): In view of (b), does not arise.**

**(d) and (e): As per Delhi Police, no complaint in this regard against any traffic police person has been received during the last three years and the current year (upto 15.06.2019).**

\*\*\*\*\*